

MR. DEPUTY SPEAKER: Subject to correction, the result\* of the division is as follows:

Ayes 068

Noes 019

*The motion was adopted.*

SHRI BHISHMA NARAIN SINGH: I introduce\*\* the Bill.

14.34 hrs.

### MATTERS UNDER RULE 377

#### (i) NEED FOR BRINGING NORMALCY IN DELHI UNIVERSITY

SHRI ATAL BIHARI VAJPAYEE (New Delhi): The teachers of the University of Delhi are on strike since the 12th of October last, and the *karamcharis* since the 20th of September last. From all available reports, one would conclude that normal teaching and office work has very largely come to a stop in the University and its colleges. The examination branch of the University is reported to have been shifted to a police station from where the conduct of the supplementary examinations is being supervised. The University of Delhi being a Central University, the Central Government has a special responsibility in ensuring its normal functioning.

The President of the Delhi University Teachers' Association has communicated in writing to the Vice-Chancellor that the continuation of the strike can be reconsidered if the latter takes a single step forward on a single issue. The executive of Association has stated that if the process of giving and implementing of assurances is instituted the Association shall be willing to have meaningful negotiations.

I urge the hon. Minister of Education to intervene without any further loss of time and take steps towards restoring nor-

malcy in the University through negotiations between teachers and the *Karmacharis* on the one hand and the University, the U.G.C. and the Ministry of Education on the other. Some positive step is called for in the direction of meeting at least some of the demands like promotional avenues and housing which also figured in an agreement between the University and the *Karmachari Union*.

#### (ii) FUNCTIONING OF TELEPHONE EXCHANGE AT KAURI RAM (GORALHPUR)

श्री महावीर प्रसाद (बांसगांव): मान्यवर मैं आपके माध्यम से अपने संसदीय निर्वाचन क्षेत्र बांसगांव गोरखपुर में स्थित कोड़ीराम कस्बे में स्थापित टेलीफोन एक्सचेंज की अव्यवस्था के सम्बन्ध में संचार मंत्रो का ध्यान आकर्षित करना चाहता हूँ। श्रीमन् मरा निर्वाचन क्षेत्र आर्थिक सामाजिक एवं शैक्षणिक दृष्टिकोण से पिछड़ा हुआ क्षेत्र है। इस क्षेत्र में परिवहन की भी दशा अत्यन्त दयनीय है। ऐसी परिस्थिति में उक्त एक्सचेंज जो कि मरे निर्वाचन क्षेत्र में बिल्कुल केन्द्र में स्थित है फिर भी इसकी दशा अत्यन्त शैथिल्य है। यह बिल्कुल खराब पड़ा रहता है। यदि कोई व्यक्ति किसी विशेष परिस्थिति में जिला मुख्यालय या अन्य स्थानों से सम्पर्क करना चाहता है तो वह सम्पर्क नहीं कर पाता। यह एक्सचेंज बहुत ही महत्वपूर्ण स्थान पर है। इस एक्सचेंज से काफी संख्या में व्यक्तिगत एवं सार्वजनिक टेलीफोन लिए गए हैं जैसे बस स्टेशन, पावर हाउस, एस डी ओ पावर हाउस, तहसीलदार बांसगांव एस डी. एम बांसगांव आदि। साथ ही साथ विभागीय पी सी ओ अर्थात् कोड़ीराम, गगहा, सहगोरा, गजपुर, मलांव, बांसगांव, उरवां, लेलीपार तथा महावीर छपरा आदि का भी सम्बन्ध इसी एक्सचेंज से है।

अतः पुनः आपके माध्यम से संचार मंत्री का ध्यान आकृष्ट करते हुए मांग करता हूँ कि अविलम्ब प्राथमिकता के आधार पर इस एक्सचेंज में सुधार करने के लिए आदेश प्रदान

\*The following Members also recorded their votes for AYES: Sarvashri Nand Kishore Sharma, Kamaluddin Ahmed, Uma Kant Mishra, S. Singaravadivel, Ratansingh Rajda and K. Kunhambu.

\*\*Introduced with the recommendation the President.